

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.250 - IA/1481(AHM)2023
in
CP(IB) 398 of 2020

Proceedings under Section 10 IBC

IN THE MATTER OF:

ABP Apparels Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.

For the Respondent : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/1481(AHM)2023

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 24.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)